

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3.I.A. 5031/2023

IN

C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.11.2023**

NAME OF THE PARTIES: Indusind Bank Ltd.
V/s.
Siti Networks Limited.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Shrishti Agnihotri i/b Chandiook & Mahajan Counsel appearing
Resolution Professionals.

IA 5031/2023

This application has been filed by Mr. Rohit Mehra, as Resolution
Professional of the Corporate Debtors seeking following prayers:

- a) To take on record the First Progress Report.
- b) To take on record confirmation by CoC of Mr. Rohit Mehra as RP of
CD.
- c) To take on record updated list of creditors dated 11.09.2023.

Heard the Counsel for the Applicant. As far as prayer (a) and (b) are
concerned, the same are granted.

As regard to prayer (c) the applicant submits that there is mistake in the list
of creditors attached to the application and wishes to file corrected list of
creditors. Let the same be done by way of an Additional Affidavit.

List this matter on **06.12.2023**.

Sd/ -
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)